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Title: The Deputy Speaker made reference to the Seventh anniversary of the terrorist attack on Parliament House on 13<sup>th</sup> December, 2001.

MR. DEPUTY-SPEAKER: I would like to make an announcement.

Hon. Members, as you are aware the seventh anniversary of the terrorist attack on the Parliament House will be observed on 13 December, 2008, that is, tomorrow.

On this occasion we remember, the supreme sacrifice made by the five security personnel of Delhi Police; one *mahila* Constable of the Central Reserve Police force; and two Security Assistants of Parliament Watch and Ward. A Gardener of CPWD also lost his life in the attack. A journalist representing the electronic media, succumbed later due to injuries sustained in the attack.

The threat of terrorism still looms large as can be seen in the recent terrorist attacks in Assam and Mumbai.

Our security forces have time and again, by their acts of bravery, foiled the attempts of terrorists to spread terror even at the cost of paying a heavy price in the process.

The House salutes the dedication and sacrifices made by our security forces to protect the unity, integrity and sovereignty of our country.

The House may now stand in silence for a short while as a tribute to the memory of the departed.

**11.02 hrs.**

*The Members then stood in silence for a short while*

*...(Interruptions)*

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Mr. Deputy-Speaker, Sir, I have given a notice for suspension of the Question Hour. It is regarding a most important matter and an issue of public importance. Maharashtra Government is constructing illegally by violating the Bachawat Award.. *...(Interruptions)*

MR. DEPUTY-SPEAKER: I will accommodate you afterwards.

SHRI KINJARAPU YERRANNAIDU : By violating the Bachawat Award, Maharashtra Government is constructingâ€¦.

MR. DEPUTY-SPEAKER: Please listen to me. I have read your notice. I will accommodate you in the Zero Hour.

SHRI KINJARAPU YERRANNAIDU : One crore and 20 lakh people are affectedâ€¦â€¦

MR. DEPUTY-SPEAKER: I will accommodate you in the Zero Hour.

SHRI KINJARAPU YERRANNAIDU : Hon. Prime Minister should intervene in the matter. We are demanding the Prime Minister to send an Expert Committee to Maharashtra to investigate the matter. *...(Interruptions)*

MR. DEPUTY-SPEAKER: Nothing will go on record.

*(Interruptions) â€¦ \**

MR. DEPUTY-SPEAKER: This is not the way. I have requested you that I will accommodate you in the Zero Hour. This is what I can do now.

Now, we would take up Question Hour.

MR. DEPUTY-SPEAKER: Shri Anirudh Prasad Alias Sadhu Yadav – not present.

Shri Eknath M. Gaikwad.

*...(Interruptions)*

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\* Not recorded

MR. DEPUTY-SPEAKER: Hon. Member, please sit down. I have seen your adjournment motion notice.

...(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record.

(Interruptions) \*â€

MR. DEPUTY-SPEAKER: I have already requested you that I will accommodate you in the Zero Hour. Please sit down, Shri Yerrannaidu.

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\* Not recorded

